

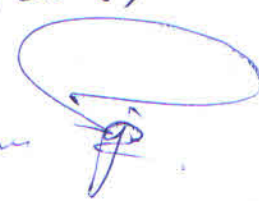
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 190/16	TP 195/17	Hearing	391 / 394	Ensemble Furniture Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SINCHANAM R <u>Sinchanam R</u>	(ROC)	994720087
2.	SATI P. JOTHI SPJ Legu	Advocate to petitioner	

ORDER

Counsel for Petitioner Company is present. Smt. M.R Sinchana, Standing Counsel for Central Government filed Memo of appearance on behalf of ROC & R.D. Counsel for Petitioner filed synopsis, Affidavit, C.A certificates regarding Accounting treatment. None appeared from O.L office. Smt. M.R Sinchana, Standing Counsel for Central Government requested time to file Report. List it on 13/06/2017.


12/4
Member (J)


Member (T)